

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 16**  
**(IB)-378(PB)/2017**

**IN THE MATTER OF:**

Alchemist Asset Reconstruction Co. Ltd. .... Petitioner/Applicant  
Vs.  
Moser Baer India Limited .... Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code, 2016 in Liq.**

**Order delivered on 22.04.2024**

**CORAM:**

**JUSTICE RAMALINGAM SUDHAKAR**  
**HON'BLE PRESIDENT**

**SH. AVINASH K. SRIVASTAVA**  
**HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Applicant : Mr. NPS Chawla, Mr. Surekh Kant Baxy, Ms. Kinjal Goyal, Ms. Garima Dhankar, Advs. in IA-1700/2024  
Mr. Dhruv Malik, Ms. Aditi Sinha, Advs. in Ivn. P-28/2023, IA-4004/2023  
Mr. Swapnil Gupta, Mr. Abhinav Mishra, Advs. in CA-767/2019  
Mr. Charandeep Singh, Proxy Counsel in IA-1416/2022  
For the Applicant/ : Mr. Krishnan Venugopal, Sr. Adv., Mr. Shaunak  
Successful Bidder Kashyap, Ms. Nistha Gupta, Advs.  
For the Liquidator : Mr. Mansumyer Singh, Mr. Shravan, Ms. Jaismeen  
(MBSL) Sharma, Advs. and Mr. Arvind Garg, Liquidator in person  
For the RP : Mr. Kiran Bisht, Ms. Rashmi Raj, Advs. in IA-5210/2023  
For the Adv. : Mr. Akshay Sharma, Mr. Rachit Mittal, Advs.  
Commissioner  
For the Respondent : Mr. Abhishek Anand, Mr. Karan Kohli, Ms. Palak Kalra, Advs.  
Mr. U.N. Singh, Adv. For the R-3 (GNIDA)  
Mr. Sethu Mahendran, Mr. Saurabh George, Mr. Anshul Rawat, Advs. in IA-4401/2023  
For the EPFO : Mr. Pradeep Kumar Shukla, Adv. In CA-866/2020

**ORDER**

**IA-5733/2023, New IA-1802/2024**

**Arguments Heard, Order Reserved.**

**IA-1700/2024**

Heard, Ld. Counsel Mr. NPS Chawla appearing on behalf of the Applicant and Ld. Counsel Mr. Abhishek Anand appearing on behalf of the Respondent.

Both counsels seek time to file additional documents and reply. The same is granted.

At request and with consent of the parties, list the matter for a physical hearing **on 13.05.2024.**

**IA-1576/2024**

Ld. Counsel Mr. Abhishek Anand appears on behalf of the Applicant and seeks time to file additional documents. The same is granted.

At request and with consent of the parties, list the matter for a physical hearing **on 13.05.2024.**

It is further noted that this IA has been wrongly listed in Item-17 i.e. CP-(IB)-272(PB)/2017 (Central Bank of India Vs. Moser Baer Solar Limited). Registry is directed to ensure that IA-1576/2024 is listed against CP-(IB)-378(PB)/2017 (Alchemist Asset Reconstruction Co. Ltd. Vs. Moser Baer India Limited).

**(IB)-378(PB)/2017**

Ld. Counsels for the parties appeared.

At request and with consent of the parties, list the matter along with the other pending applications for a physical hearing **on 04.06.2024.**

-sd-

**(RAMALINGAM SUDHAKAR)  
PRESIDENT**

-sd-

**(AVINASH K. SRIVASTAVA)  
MEMBER (TECHNICAL)**